

**OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, HAMIRPUR, HP.**

No.DLSA(HMR)/Trans./2016-

Dated: Hamirpur, the 9<sup>th</sup> March, 2017

**OFFICE ORDER**

Per directions contained in letter No 12/LSA/Lok Adalat/2015/ 229-232 dated 19.1.2017 of the Member Secretary, H.P. State Legal Services Authority, Shimla, the following officials court-wise of this Sessions Division are hereby deputed to collect the data from concerned Courts on 11.03.2017, as per prescribed proforma(copy already sent) of cases taken up/settled in National Lok Adalat and convey the same on hourly basis to Translator of this Court for onward transmission to State Legal Services Authority, Shimla.

Sr. No	Name of Official	Designation	Name of Court	Telephone/ Mobile No.
1	1. Sh. Rakesh Kumar 2.Sh. Pardeep Kumar	Translator Cr.Ahlmad	D&S]	8988387150 9418413021
2	Sh. Himmat Kumar	Cr.Ahl	ADJ, Hamirpur	9816233877
3	Sh.Vias Dev	Exe,Clerk	CJM,Hamirpur	7807354462
4	Smt.Raksha Devi	Naib Nazir	ACJM, Court No.1, Hamirpur	9459242210
5	Sh.Rajesh Kumar	Naib Nazir	JMIC Court No.2, Hamirpur	9817237425
6	Sh. Arjun	Naib Nazir	JMIC Court No.3, Hamirpur	9817086737
7	Sh. Sanjeev Kumar	Civil Ahlmad	JMIC Court No.4, Hamirpur	9459797342
8	Sh. Vishal Sharma	Copyist	ACJM,Nadaun	9459382053
9	Sh. Lucky Kumar	Civil Ahlmad	JMIC,Barsar	9459803249

Any lapse in this regard shall entail strict disciplinary action.

*Sd/-*  
Chairman  
District Legal Services Authority,  
Hamirpur

Endst No. DLSA(HMR)/Trans./2017- *934* Dated 9.3.2017

- Copy to: 1. The Member Secretary, H.P. State Legal Services Authority, Shimla.  
2. All Judicial Officers of this Civil & Sessions Division for information & necessary action.  
3. All aforesaid officials by name.

*Blupfi*  
Chairman  
District Legal Services Authority,  
Hamirpur